

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/ 11216 /A

From :- Smti. Jayashree Bora
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
District & Sessions Judge,
Barpeta.

Dated Guwahati the 22nd November, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJB/3153 (E) dtd. 20.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 22.11.2024 till the morning of 25.11.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/2001/ 11217 /A, dated , 22-11-24

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

[Handwritten initials]